

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4105
ANSWERED ON:15.12.2009
FAULTY INVESTIGATION
Singh Shri Radha Mohan;Singh Smt. Meena

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there have been several reports of faulty investigation by the Delhi Police leading to the prosecution cases falling in the course of trial in several criminal cases;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether any strictures have been passed on the faulty investigations by the Delhi Police in various Courts;
- (d) if so, the details thereof alongwith the conviction rate achieved in criminal cases during each of the last three years and the current year;
- (e) whether the Union Government has issued any directive to the Delhi Police for taking corrective measures and to revamp its investigation process; and
- (f) if so, the details thereof and the steps taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) to (f): Information is being collected and will be laid on the Table of the House.